

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 149 of 2015

Wasima Khatoon ... Appellant
Versus
M/s Bharat Coking Coal Limited & Anr. ... Respondents

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. R. Sahu, Adv.
For the Respondents : Mr. A.K. Mehta, Adv.

17 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal four weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-